

Summary of the Proposed Combination

*[In terms of Regulation 13 (1A) of the Competition Commission of India
(Procedure in regard to the transaction of business relating to
combinations), 2011, as amended]*

A. Name of the parties to the combination

1. The parties to the proposed combination are:
 - a) Electrosteel Castings Limited (“**ECL**”); and
 - b) Srikalahasthi Pipes Limited (“**SPL**”)

jointly referred to as the “**Parties**”.

B. The nature and purpose of the combination

2. The proposed combination is an amalgamation of SPL with and into ECL pursuant to a scheme of amalgamation, such that, post the amalgamation, SPL will dissolve and ECL will be the surviving entity (“**Proposed Combination**”).
3. The Proposed Combination is an amalgamation under Section 5(c)(1)(A) of the Competition Act, 2002 (as amended) (“**Act**”).

Purpose of the Proposed Combination

4. The Parties are engaged in the production and supply of ductile iron pipes in India. The Proposed Combination will enable the Parties to streamline their businesses into one combined entity, which will result in achieving economies of scale and avoidance of duplicative costs and expenditure within effectively the same group. Further, the Proposed Combination will also create synergies between the Parties in terms of combined services and resources which can be put to the best advantage of all stakeholders.

C. The products, services and business(es) of the parties to the combination

ECL

5. ECL, a publicly listed company in India is the ultimate holding company of the Electrosteel group of companies. It is primarily engaged in the business of manufacturing and supply of ductile iron pipes, ductile iron fittings and cast iron pipes.

SPL

6. SPL, also a part of the Electrosteel group is a publicly listed company in India which is engaged in the business of manufacturing and supply of ductile iron pipes.

7. The Parties cater to the needs of water infrastructure development sector and provides techno-economic solutions for water supply, irrigation systems and sewerage systems.

D. Respective markets in which the parties operate

8. The Proposed Combination will not lead to any change in the competitive landscape or cause any appreciable adverse effect on competition in India, irrespective of the manner in which the relevant markets are defined. Further, the Proposed Combination is merely a technical filing as it does not result in any alteration in the number of effective players in the market.
9. The business activities of the Parties horizontally overlap in the market for manufacturing and sale of ductile iron pipes in India. Accordingly, the relevant market for assessing the Proposed Combination may be defined as, "the market for the manufacturing and sale of ductile iron pipes in India".
